[Translation]

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SHRI VINAY KATIYAR : First, you withdraw your yord ...(Interruptions).

SHRI JAI PRAKASH AGARWAL (Chandni Chowk - Delhi) : Mr. Speaker, Sir, I have given you a notice...(Interruptions).

[English]

MR. SPEAKER : I request the Government to look into this incident.

(Interruptions)

[Translation]

SHRI GULAM RASOOL KAR (Baramula) : Some people are spreading terrorism instead of peace in Kashmir. Such people...(Interruptions).

[English]

MR. SPEAKER : Please sit down now. Mr. Rasool, please sit down.

(Interruptions)

MR. SPEAKER : Please sit down now.

(Interruptions)

MR. SPEAKER : Mr. Rasool, I am on my legs. You are not supposed to stand.

(Interruptions)

MR. SPEAKER : Mr. Rawat, please sit down. Shall I once again remind the House that the proceedings of this House are being telecast live? A lot of letters are coming to me and the people are making a lot of comments about our behaviour. This is not the way. We have an important agenda before us, that is, the Motion of Confidence and it has to be taken up.

(Interruptions)

SHRI B.K. GADHAVI (Banaskantha) : Mr. Speaker, Sir, I am on a point of order...(Interruptions).

MR. SPEAKER : Mr. Gadhavi, you had been a Member in this House earlier. You know the rules. There is no point of order during the Zero Hour.

(Interruptions)

MR SPEAKER : Now, we take up Matters under Rule 377.

11.21 hrs.

MATTERS UNDER RULE 377

(i) Need for construction of a by-pass over National Highway No. 24 at Bareilly

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Bareilly is the main city situated in the middle of National High-way No. 24 (Delhi-Lucknow). There is heavy traffic on this National Highway. Traffic jam for hours and occurrence of accidents have become common phenomena there. There has been pressing demand for a long time for four-laning of the said National Highway and construction of a by-pass at Bareilly.

In view of this problem, I would like to urge upon the Central Government to accord its approval for construction of a by-pass at Bareilly and four-laning of the said National Highway.

Need to take steps to prevent closures of Textile Mills in Gujarat

[English]

SHRI SANAT MEHTA (Surendranagar) : Sir, there is an imminent danger of closure of 22 Textile Mills belonging to both the National Textile Corporation and Gujarat State Textile Corporation in Gujarat resulting in unemployment of 20,000 workers, and taking the total of jobless workers in the private and public sector textile units in Gujarat to 80,000.

This situation has arisen because of the report of the Industrial Development Bank of India which has been appointed by the Board for Industrial and Financial Reconstruction.

The Textile Ministry and NRF authorities need to take urgent action before it is too late.

(iii) Need to safeguard the interests of Oriyas residing in adjacent States of Orissa by implementing the recommendations of the Minority Commission

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, about sixty lakh Oriyas are living in the outlying Oriya tracts in the adjacent States around Orissa. It is a matter of regret and concern that various recommendations of the Minority Commission are not being implemented in these areas, as a result the Oriya people feel neglected and as such serious discontentment and resentment is prevailing among them.

I urge upon the Union Government to ensure implementation of recommendations of the Minority Commission in these areas in letter and spirit by the respective State Governments forthwith.

Need to provide financial assistance for construction of bridges in Kodarma region of Bihar on priority basis

[Translation]

SHRI R.L.P. VERMA (Kodarma) : Mr. Speaker, Sir, in the absence of bridges on five rivers in 9

Kodarma Lok Sabha constituency failing under Vananchal region the most backward area from development and transport point of view-for the last fifty years, the people are compelled to trudge a long distance of 50-100 kms. It affects 40-50 lakh population of that area, which includes hazaribagh, Kodarma, Giridih and Navada districts.

The Government of India is requested to issue necessary directions for the construction of the following 5 bridges in public interest on priority basis by providing financial assistance to the State Government, keeping in view the development of agitation ridden Vananchal region.

- 1. Barakar river bridge-between Parasabad Railway Station and Barkatta Road.
- 2. Sakari river bridge-between Malda-Ganwa-Patna.
- 3. Sakari river bridge-between Jorasimar-Ganwa-Satganwa Road.
- Markachcho river bridge-between Markachcho-Nawagarh Chatti-Dhanwar Road.
- 5. Irga river bridge between Jharkhand Dham - Parsan - Dhanwar Road.

(v) Need to introduce direct train service between Bikaner and Howrah

SHRI MAHENDRA SINGH BHATI (Bikaner) : Mr. Speaker, Sir, with your permission, I would like to raise an important issue in this House under the Rule 377.

A large number of traders, from my constituency Bikaner are doing their business in the capital of West Bengal. They mostly travel by train from Bikaner. But it is sad that inconvenience faced by hundreds of passengers while travelling from Bikaner to Howrah and vice versa is being ignored. An all-party movement is going on in Bikaner demanding introduction of a direct train from Bikaner to Howrah. In this connection, an assurance was also given by the former Minister of State in the Ministry of Rallways, Shri Suresh Kalmadi, but no a ction has so far been taken on it.

I, therefore, urge upon the Government, through you to make an announcement for introduction of direct train service between Bikaner and Howrah.

(vi) Need to take steps for development of Visakhapatnam Airport

[English]

SHRI T. SUBBARAMI REDDY (Visakhapatnam) : Mr. Speaker, Sir, as on today only Boeing can land in Visakhapatnam Airport, that too before sunset. It is very essential that airport should be developed for fast development of Industry which is the only means to eradicate poverty and remove frustration among youth by creating employment potentials. Visakhapatnam civil Airport is under the control of Indian Navy which is not used to undertake development and expansion of airport. Upgradation, maintenance and expansion of Visakhapatnam Airport is a must for Airbus operations and flight operations during night.

Therefore, I request the Central Government to look into the matter and entrust the work of development of Vizag Airport to Airport Authority of India. I request the hon. Minister of Civil Aviation to take the initiative and necessary action.

(vii) Need to approve the revised scheme for completing the work of reclamation of lower Damodar river

SHRI HANNAN MOLLAH (Uluberia) : The failure of the Central Government to, approve the revised scheme submitted by the West Bengal Government in the year 1979 for the completion of the lower Damodar reclamation caused serious problems due to flood and inundation in parts of West Bengal comprising Howrah, Hooghly, Barddhaman and Midnapore districts. At the same time, the excavation of the River Rupnarayanpur is essential to check the flood in this area but the Ganga Flood Control Commission failed to take up this matter.

The large parts of the South Bengal and entire area of my constituency face serious trouble every year due to non-completion of the work of reclamation of lower Damodar River.

I would urge upon the Government to take up the matter without any further delay.

(viii) Need to develop Kanyakumari as an International Tourist Resort

SHRI N. DENNIS (Nagercoil) : Mr. Speaker, Sir, Kanyakumari, the Southern most part of our nation has to be developed as an important tourist place. Thousands of national and foreign tourists, pilgrims and others are visiting this place daily with the keen interest of seeing this southern most part of India, the place where the three seas meet and also to witness the rare opportunity of full view of sun rise and sun set. The people also come to see the famous Vivekananda Rock Memorial in the sea where he meditated, the Gandhi Memorial Building 'Gandhi Mandapam' and other beautiful scenes of tourist attraction and to offer worship at the famous 'Bhagavathy Ammas' Temple. For the purpose of promoting national integration too, this place has to be developed. Now, tourists are severely handicapped with several obstacles such as lack of water facilities, inadequate hotel facilities, insufficient train and air services.